

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 91 of 2013 &**  
**IA-144 of 2013**

**Dated : 6<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Himachal Sorang Power Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur**  
**Mr. Apoorva Misra**  
**Ms. Lagna Panda**

**ORDER**

It is noticed that the Appellant has filed a Review against the impugned Order before the Commission, which is still pending.

Therefore, Post the matter on **04.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/vt